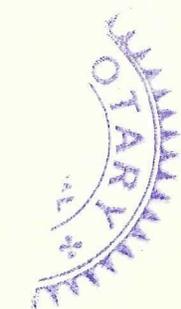
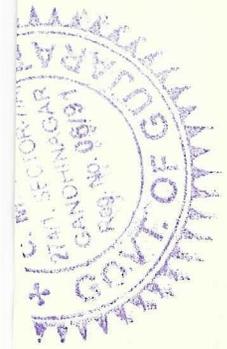




3. The Project Proponent then applied for Consent To Establish the manufacturing facility from the State Pollution Control Board. Construction was made and post verification, the Pollution Control Board granted Consolidated Consent and Authorization to commence the manufacturing process at the facility on 10/02/2010. The CCA was renewed on 13.09.2012 and 31.03.2017 with amendments for the manufacturing of Pesticides & Pesticides Intermediates.
4. The Project Proponent – private respondent herein, applied for renewal of CCA on 11.10.2021. The request for renewal was rejected by the Board on 29.07.2022. A copy of rejection order dated 29.07.2022 is annexed herewith and marked as **Annexure R-1**.
5. The Project Proponent was issued notice under Section 5 of the Environment (Protection) Act, 1986 on 30.07.2022 for violation of the Hazardous & Other Waste (Management & Transboundary Movement) Rules, 2016. Interim environmental damage compensation was assessed at Rs. 67,500/-. A copy of notice dated 30.07.2022 is annex as an **Annexure R-2**.
6. The Project Proponent applied again for CCA renewal on 21.08.2022. Again the application was rejected by the Board on 04/08/2023. A copy of rejection order dated 04/08/2023 is annexed herewith and marked as **Annexure R-3**.
7. The Project Proponent yet again applied for CCA renewal on 11/08/2023. The request for renewal of CCA finally came to be granted by the Board on 03/10/2023, and the CCA has been renewed up to 30.09.2026. A copy of order dated 03/10/2023 granting renewal up to 30.09.2026 is annexed herewith and marked as **Annexure R-4**.
8. During the entire period from 29.07.2022 when the application of the Project Proponent for renewal of CCA was rejected by the Board till 03/10/2023 when the application for renewal of CCA was finally allowed by the Board, the Project Proponent had continued with production activity. The applicant in the present application therefore contended that such act





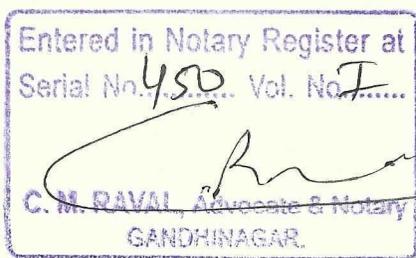
on the part of Project Proponent is absolutely illegal and further that such illegal manufacturing activity has resulted in huge pollution. This contention of the applicant is duly recorded in the order dated 01.08.2023 made by this Hon'ble Tribunal.

9. The Board, after internal deliberation, decided to levy environmental damage compensation for the period between the dates when the application of the applicant for renewal came to be rejected by the Board and the applicant made a fresh application for grant of renewal. The Board has decided to grant exemption for the period during which the application of the applicant for renewal of CCA remained pending consideration with the Board. Accordingly, the Board calculated an amount of Rs. 11,70,000/- as an environmental damage compensation leviable on the applicant, and as per the present procedure adopted by the Board, EDC was raised on 29/07/2024 through online XGN system.

10. The amount of Rs. 11,70,000/- has been duly deposited by the Project Proponent on 29.07.2024. A copy of challan showing payment of the compensation amount by the Project Proponent is annexed herewith and marked as Annexure R-5.

DEPONENT

Verified at Gandhinagar on this 6<sup>th</sup> day of August, 2024 that the contents of the above affidavit are true and correct, nothing stated therein is false and nothing material has been concealed therefrom.



6 AUG 2024

DEPONENT

Solemnly Affirmed Before Me

(C. M. RAVAL) NOTARY Govt. of Gujarat

6 AUG 2024

**1245**

Annexure R1

5

**GUJARAT POLLUTION CONTROL BOARD**

Paryavaran Bhavan, Sector-10/A,  
Gandhinagar - 382010  
23222756

Website: [www.gpcb.gov.in](http://www.gpcb.gov.in)  
<https://gpcbgn.gujarat.gov.in>

**REJECTION ORDER****GPCB ID : 24285****NO. GPCB / SAR / CCA / 24285 /679326 dated 29/07/2022**

To,  
**Coromandel International Limited, Category: RED / LARGE**

PLOT NO:2102, 2104/1,735,&2112/2113,  
sarigam gidc estate, sarigam ,, ,  
SARIGAM - 396155

Contact Person: Mr. Dinesh Chandra Patil - Associate VP& Unit Head, Mob:9909994167, Ph:02602780201  
DIST: Valsad-Sarigam, TAL: Umbergaon, SIDC: Sarigam

**Subject : CCA-RenewalRejection Order****Reference : Your application Inward No 203853 Dated 11/10/2021**

In exercise of the power conferred by clause (b) of sub-section (1) of section 27 of the Water (Prevention and control of Pollution) Act,1974 and sub-section (4) of section 21 of the Air (Prevention and control of Pollution) Act , 1981 and Rule 7 of the Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016, framed under Environment (Protection) Act -1986.This Board is empowered to reject the Consolidated Consent and Authorization.

**Your above referred application is hereby refused for the following reasons**

1. Presently Unit is not in compliance.
2. You have not complied CCA-Amendment rejection order dated 20/10/2021.
3. Proposal for by-product which is not acceptable as per provisions of HWM Rule, 2016.

You shall not carry out any activity mentioned in as applied in above referred application without prior consent of this Board.

Please note that to operate an industrial plant without prior consent is a punishable offence as deemed fit under The Water Act, 1974, The Air Act-1981 and The Environment (Protection), 1986.

Hence you are directed to comply above reasons and re apply for obtaining valid CCA.

**For and on behalf of  
GUJARAT POLLUTION CONTROL BOARD**

( M.V. PATEL, UNH - Sarigam)

**GPCB ID : 24285****Outward No: 679326****Page 1 of 1****Printed On : 29/07/2022 11:04:AM**



GPCB

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GUJARAT POLLUTION CONTROL BOARD

Annexure R2

6

PARYAVARAN BHAVAN

Sector-10-A, Gandhinagar-382 010

Phone : (079) 23226295

Fax : (079) 23232156

Website : www.gpcb.gov.in

BY RPAD

**DIRECTION UNDER SECTION 5 OF THE ENVIRONMENT (PROTECTION) ACT, 1986 FOR THE VIOLATION OF THE HAZARDOUS & OTHER WASTE (MANAGEMENT & TRANSBOUNDARY MOVEMENT) RULES, 2016 AS AMENDED FROM TIME TO TIME**

WHEREAS, you M/s. Coromandel International Limited is having an industrial plant located at Plot No: 2102, 2104/1,735, & 2112/2113, GIDC Sarigam, Tal: Umbergaon, Dist: Valsad 396 155 for the manufacturing of technical Pesticides & formulation.

ANDWHEREAS, Gujarat Pollution Control Board has granted Consolidated Consent and Authorization (CC&A), AWH-84402, dated 22/02/2017, which is expired on 30/09/2021 and your CCA-Renewal application vide Inward no. 11/10/2021 was rejected on 29/07/2022 for reasons mentioned therein.

ANDWHEREAS, During visit of Your industrial plant under section 10 of the Environment (Protection) Act, 1986 on 08/02/2022 & 08/03/2022 by the authorized officers of the Board, following observations were made:-

1. During inspection on entry of the unit one tractor along with contaminated debris almost seems to be hazardous waste contaminated debris observed coming out of the unit and driver informed that they are taking the same to another plot No. 731/2 of the unit. On inspection it is found that maintenance (reconstruction) of storm water drain is going on and its generated contaminated debris and other scrap material approximately 1.5 MT is dumped on Plot No. 731/2 of the unit.
2. Unit is not having NOC/CCA of the Board for this Plot Looking to the situation at Plot No. 731/2, it can be said that unit has deliberately dumped this type of waste at the said plot.
3. Unit has stored generated hazardous waste at various locations within plant of the unit.

**ORDER**

UNDER THE CIRCUMSTANCES, I, D. M. Thaker, Member Secretary of Gujarat Pollution Control Board in exercise of the power conferred under file No. Legal-G-28 under Section 5 of the Environment (Protection) act, 1986 issue Directions as under with from the date of issue this order:

1. Industry shall collect all dumped waste approx. 1.5 MT at Plot No. 731/2 & dispose the same as per the provisions of HWM Rules, 2016.
2. Industry shall carry out remediation of above site and submit remediation report from reputed institute, like NEERI, NPC, IIT, Schedule-1 auditor etc.
3. Unit shall comply with CCA conditions.

Page 1 of 2

*Clean Gujarat Green Gujarat*

ISO - 9001 - 2008 & ISO - 14001 - 2004 Certified Organisation

4. Industry shall pay Rs. 67,500/- (Sixty Seven Thousand Five hundred) as an Interim Environmental Compensation (Interim EC) in following A/C.

|   |                     |   |
|---|---------------------|---|
| A | Name of Payee       | GUJARAT POLLUTION CONTROL BOARD                               |
| B | Bank Account Number | 10325062238   |
| C | Type of Account     | CURRENT   |
| D | Bank                | STATE BANK OF INDIA   |
| E | Branch              | GANDHINAGAR ZONAL BRANCH                                      |
| F | Branch Address      | SECTOR-10 /B, IN FRONT OF NEW SACHIVALAYA, GANDHINAGAR-382010 |
| G | IFSC Code           | SBIN0001355   |

Details regarding action taken in this regard shall be communicated on following mail especially with UTR No.

|                                 |                                  |
|---------------------------------|----------------------------------|
| 1) nuh-gpcb-acc5@gujarat.gov.in | 2) nuh-gpcb- sari@gujarat.gov.in |
|---------------------------------|----------------------------------|

IF the above directions are not complied, you are liable for prosecution under Section 15 of the Environment (Protection) Act, 1986 which provides punishment with imprisonment for a term which may extend to five year and with fine which may extend to Rs. one lac or both.

**For and on behalf of  
Gujarat Pollution Control Board,**

*D. M. Thaker*  
30/7/2022

**(D. M. Thaker)**

**Member Secretary**

**Date:**

**NO: GPCB/SRG-CCA-229(38)/ ID-24285/**

**ISSUED TO:**

**M/s. Coromandel International Limited.**

**Plot No: 2102, 2104/1,735, & 2112/2113,**

**GIDC Sarigam,**

**Tal: Umbergaon,**

**Dist: Valsad-396 155**

Outward No: 679542, 30/07/2022



# 1248

Annexure R3

8

GUJARAT POLLUTION CONTROL BOARD

Paryavaran Bhavan, Sector-10/A,  
Gandhinagar - 382010  
23222756

Website: [www.gpcb.gov.in](http://www.gpcb.gov.in)  
<https://gpcbgn.gujarat.gov.in>

## **REJECTION ORDER**

**GPCB ID : 24285**

**NO. GPCB / SAR / CCA / 24285 /749949 dated 04/08/2023**

**To,  
Coromandel International Limited, Category: RED / LARGE**

PLOT NO:2102, 2104/1,735,&2112/2113,  
sarigam gicd estate, sarigam ,, ,  
SARIGAM - 396155

Contact Person: Mr. CH Santosh - General Manager & Unit Head, Mob:9265668642, Ph:02607135135  
DIST: Valsad-Sarigam, TAL: Umbergaon, SIDC: Sarigam

**Subject : CCA-Re Apply Rejection Order**

**Reference : Your application Inward No 262830 Dated 21/08/2022**

In exercise of the power conferred by clause (b) of sub-section (1) of section 27 of the Water (Prevention and control of Pollution) Act, 1974 and sub-section (4) of section 21 of the Air (Prevention and control of Pollution) Act, 1981 and Rule 7 of the Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016, framed under Environment (Protection) Act -1986. This Board is empowered to reject the Consolidated Consent and Authorization.

**Your above referred application is hereby refused for the following reasons**

1. By-product committee has disposed the case for, considering your application for Ammonium Chloride powder (NH<sub>4</sub>Cl), Sodium Sulphate (Na<sub>2</sub>SO<sub>4</sub>) powder and Ammonium Sulphate ((NH<sub>4</sub>)<sub>2</sub>SO<sub>4</sub>) powder etc hazardous wastes as by-products which is not accepted by the committee.
2. Based on By-product committee MoM, chance of hearing had been given to unit on 20/07/2023 for consider the all the above mentioned materials as hazardous wastes & to submit the details for disposal of specific hazardous wastes as per HWM rules, 2016.
3. Unit has proposed with request that, they intend to continue to sell above mentioned hazardous waste to the end user by following the online manifest system. since the units request for considering for the above mentioned hazardous waste as a by-product as well as continue to selling the same through online manifest system, is not acceptable as the SOPs are not available and rule-9 permission are not obtained by end user.

**GPCB ID : 24285**

**Outward No: 749949**

**Page 1 of 2**

**Printed On : 04/08/2023 05:04:PM**



**1249****GUJARAT POLLUTION CONTROL BOARD**

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Paryavaran Bhavan, Sector-10/A,  
Gandhinagar - 382010  
23222756

Website: [www.gpcb.gov.in](http://www.gpcb.gov.in)  
<https://gpcbgn.gujarat.gov.in>

You shall not carry out any activity mentioned in as applied in above referred application without prior consent of this Board.

Please note that to operate an industrial plant without prior consent is a punishable offence as deemed fit under The Water Act, 1974, The Air Act-1981 and The Environment (Protection), 1986.

Hence you are directed to comply above reasons and re apply for obtaining valid CCA.

**For and on behalf of  
GUJARAT POLLUTION CONTROL BOARD**

( R. B. Trivedi, EE - Sarigam)





# GUJARAT POLLUTION CONTROL BOARD

PARYAVARAN BHAVAN, SECTOR 10-A,

GANDHINAGAR - 382010,

(T) 079-23232152

BY RPAD

In exercise of the power conferred under section-25 of the Water (Prevention and Control of Pollution) Act-1974, under section-21 of the Air (Prevention and Control of Pollution) Act-1981 and Authorization under the Hazardous and Other Waste (Management and Transboundary Movement) Rules'2016, framed under the Environment (Protection) Act-1986.

And whereas Board has received on line consolidated application **inward ID No: 286059** dated **18/08/2023** for the consolidated consent and authorization (CC & A) of this Board under the provisions / rules of the aforesaid Acts Consent & Authorization is hereby granted as under.

### CONSENT AND AUTHORISATION:

(Under the provisions / rules of the afore said environmental acts)

To,

**M/s. Coromandel International Limited.**

**Plot No. 2102, 2104/1, 735 & 2112/2113,**

**GIDC Sarigam,**

**Tal. Umbergaon, Dist. Valsad – 396 155,**

1. **Consent Order No: AWH- 129444 Date of Issue: 03/10/2023**

2. The consent shall be valid up to **30/09/2026** for the use of outlet for the discharge of treated effluent and emission due to operation of industrial plant for the following products:

| Sr. No.                                     | Name of the Products                   | Quantity (MT/Annum) | Remarks                               |
|---|--|---------------------|---------------------------------------|
| <b>GROUP A</b>                              |  |                     |                                       |
| 1   | Mancozeb (Tech.)                       | 38000               | Either or combination of the products |
| 2   | Mancozeb (Tech.) + Maneb (Tech.)       | 38000               |                                       |
| 3   | Mancozeb (Tech.) + Zineb (Tech.)       | 38000               |                                       |
| 4   | Mancozeb (Tech.) + Propineb (Tech.)    | 22116               |                                       |
| <b>Total Production capacity of Group A</b> |  | <b>38000</b>        |                                       |
| <b>GROUP B</b>                              |  |                     |                                       |
| 1   | Diethyl Thiophosphoryl Chloride (DETC) | 3600                | Either or combination of the products |
| 2   | DMTC                                   | 2160                |                                       |
| 3   | Diafenthiuron                          | 1650                |                                       |
| 4   | Thiamethoxam                           | 1650                |                                       |
| 5   | Pymetrozine                            | 1650                |                                       |
|   | Diflubenzuron                          | 1650                |                                       |

*21/10/23*  
*M/s. Coromandel International Limited*  
*GIDC Sarigam*  
*Tal. Umbergaon, Dist. Valsad*  
*Ru*

|                |   |              |                                       |
|----------------|---|--------------|---------------------------------------|
|                | <b>Total Production capacity of Group B</b>     | <b>3600</b>  |                                       |
| <b>GROUP C</b> |   |              |                                       |
| 1              | DMTC Amide                                      | 4796         | --                                    |
|                | <b>Total Production capacity of Group C</b>     | <b>4796</b>  |                                       |
| <b>GROUP D</b> |   |              |                                       |
| 1              | Glyphosate (Tech.)                              | 5000         | Either or combination of the products |
| 2              | PMIDA   | 3300         |                                       |
|                | <b>Total Production capacity of Group D</b>     | <b>5000</b>  |                                       |
| <b>GROUP E</b> |   |              |                                       |
| 1              | Chlorpyrifos (Tech.)                            | 5000         | --                                    |
|                | <b>Total Production capacity of Group E</b>     | <b>5000</b>  |                                       |
| <b>GROUP F</b> |   |              |                                       |
| 1              | Acephate (Tech.)                                | 7000         | --                                    |
|                | <b>Total Production capacity of Group F</b>     | <b>7000</b>  |                                       |
| <b>GROUP G</b> |   |              |                                       |
| 1              | Monocrotophos (Tech.)                           | 7000         | Either or combination of the products |
| 2              | Dicrotophos (Tech.)                             | 1485         |                                       |
|                | <b>Total Production capacity of Group G</b>     | <b>7000</b>  |                                       |
| <b>GROUP H</b> |   |              |                                       |
| 1              | DDVP (Tech.)                                    | 6000         | --                                    |
|                | <b>Total Production capacity of Group H</b>     | <b>6000</b>  |                                       |
| <b>GROUP I</b> |   |              |                                       |
| 1              | Phosphorous Trichloride (PCl <sub>3</sub> )     | 13000        | --                                    |
|                | <b>Total Production capacity of Group I</b>     | <b>13000</b> |                                       |
| <b>GROUP J</b> |   |              |                                       |
| 1              | Trimethyl Phosphite (TMP)                       | 9240         | Either or combination of the products |
| 2              | Triethyl Phosphite (TEP)                        | 5940         |                                       |
|                | <b>Total Production capacity of Group J</b>     | <b>9240</b>  |                                       |
| <b>GROUP K</b> |   |              |                                       |
| 1              | Phosphorous Sulphochloride (PSCl <sub>3</sub> ) | 2000         | --                                    |
|                | <b>Total Production capacity of Group K</b>     | <b>2000</b>  |                                       |
| <b>GROUP N</b> |   |              |                                       |
| 1              | 2-(4-Hydroxy phenoxy) Propionic Acid            | 429          | Either or combination of the products |
| 2              | 2,3-Difluoro-5-chloro pyridine                  | 353          |                                       |
| 3              | Clodinafop propargyl (Tech.)                    | 933          |                                       |

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# GUJARAT POLLUTION CONTROL BOARD

PARYAVARAN BHAVAN, SECTOR 10-A,

GANDHINAGAR - 382010,

(T) 079-23232152



|   |   |               |                     |                                       |
|---|---|---------------|---------------------|---------------------------------------|
| 4   | Triclopyr Acid (Tech.)  | 933           |                     |                                       |
| 5   | Triclopyr Butotyl Ester (Tech.)                                     | 933           |                     |                                       |
| 6   | Picloram (Tech.)  | 495           |                     |                                       |
| 7   | Pretilachlor (Tech.)  | 933           |                     |                                       |
| 8   | Bispyribac sodium (Tech.)   | 330           |                     |                                       |
| 9   | Azoxystrobin  | 52.8          |                     |                                       |
| 10  | Boscalid  | 660           |                     |                                       |
| 11  | Metalaxyl   | 933           |                     |                                       |
| 12  | Proclaraz   | 933           |                     |                                       |
| <b>Total Production capacity of Group N</b>                   |   | <b>933</b>    |                     |                                       |
| <b>GROUP O</b>  |   |               |                     |                                       |
| 1   | 5-Amino-3-cyano-1-(2,6-dichloro-4-trifluoro methyl phenyl) Pyrazole | 861           |                     | Either or combination of the products |
| 2   | Fipronil (Tech.)  | 933           |                     |                                       |
| 3   | Emmamectin Benzoate (Tech.)   | 495           |                     |                                       |
| 4   | Difenoconazole (Tech.)  | 660           |                     |                                       |
| 5   | Triazophos (Tech.)  | 933           |                     |                                       |
| 6   | Glufosinate Ammonium Salt   | 933           |                     |                                       |
| 7   | Metribuzin  | 933           |                     |                                       |
| <b>Total Production capacity of Group O</b>                   |   | <b>933</b>    |                     |                                       |
| <b>GROUP P</b>  |   |               |                     |                                       |
| 1   | Imidacloprid (Tech.)  | 990           | All of the products |                                       |
| 2   | Acetamiprid (Tech.)   | 990           |                     |                                       |
| <b>Total Production capacity of Group P</b>                   |   | <b>990</b>    |                     |                                       |
| <b>Total Production capacity of all Group sand By-Product</b> |   | <b>103492</b> |                     |                                       |

## LIST OF FORMULATION PRODUCT

| Sr. No.                    | FORMULATION PRODUCTS  | Qty. MT/Annum |
|----------------------------|-----------------------|---------------|
| 1                          | Mancozeb 80% WP       | 26400         |
| 2                          | Mancozeb 75% WP/WDG   | 28050         |
| <b>LIQUID FORMULATIONS</b> |                       |               |
| 1                          | Glyphosate 41% IPA    | 34650         |
| 2                          | Glyphosate 62% IPA    | 26136         |
| 3                          | Monocrotophos 36% SL  | 7920          |
| 4                          | Acephate 75% SP       | 8514          |
| 5                          | Chloropyriphos 20% EC | 15840         |

|    |  |               |
|----|--|---------------|
| 6  | Mancozeb SC (420-500 gm/l.tr)            | 3300          |
| 7  | Mancozeb SE (420-500 gm/lit)             | 3300          |
| 8  | Mancozeb OS 600 gm/lit                   | 3300          |
| 9  | Mancozeb (63%)+Carbendazim(12%)          | 1650          |
| 10 | Mancozeb (64%)+ Metalyxyl (8%)           | 1650          |
| 11 | Mancozeb (64%)+ cymoxanil (8%)           | 1650          |
| 12 | Glyphosate 71% ammonium salt(prills)     | 4620          |
| 13 | Glyphosate 5% ammonium salt              | 6600          |
| 14 | Monocrotophos 40% SL (W/V)               | 2640          |
| 15 | Diclorovos 76% EC                        | 1980          |
| 16 | Acephate 40% SL                          | 1650          |
| 17 | Acephate 75% prills                      | 660           |
| 18 | Acephate 95% prills                      | 660           |
| 19 | Chloropyriphos 38.7% EC                  | 1650          |
| 20 | Chloropyriphos 480 gm/lit EC             | 1650          |
| 21 | Chloropyriphos 50% EC                    | 1650          |
| 22 | Chloropyriphos 50% + Cypermethrine 5% EC | 1650          |
| 23 | Cypermethrin 10% EC                      | 1650          |
| 24 | Cypermethrin 25% EC                      | 1650          |
| 25 | Maneb 80% WP                             | 8910          |
| 26 | Propineb 70% WP                          | 9240          |
| 27 | Zineb 80% WP                             | 8910          |
| 28 | Triclopyr Butotyl ester 480 gm/lit       | 990           |
| 29 | Methamidophos 600 gm/lit SL              | 5280          |
| 30 | Imidaclopyrid 17.8% SL                   | 8580          |
| 31 | Clodinafop propargyl 15% WP              | 10230         |
|    | <b>Total</b>                             | <b>243210</b> |

**SUBJECT TO FOLLOWING SPECIFIC CONDITIONS:**

1. Industry shall comply with conditions of Environment Clearance.
2. Unit shall submit hazardous waste annual return regularly.
3. Unit shall adopt and regularly use the online manifest system for procurement & disposal of Hazardous waste.

**3. CONDITIONS UNDER WATER ACT 1974:**

**3.1** Source of Water - GIDC Water Supply.

**3.2** The quantity of total water consumption shall not exceed **1078 KL/Day** as per below break up

a) Industrial: **1003 KL/Day.**

b) Domestic: **75 KL/Day. (Domestic: 60 KL/Day + Gardening: 15 KL/Day)**

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# GUJARAT POLLUTION CONTROL BOARD

PARYAVARAN BHAVAN, SECTOR 10-A,

GANDHINAGAR - 382010,

(T) 079-23232152



3.3 The quantity of total of waste water generation shall not exceed **1013.73 KL/Day** as per below break up

- a) Industrial: **953.73 KL/Day.**
- b) Domestic: **60 KL/Day.**

3.4 The final treated @ 93.83 KL/day toxic stream sent to CMEE, @ 669.5 KL/Day concentrated stream treated in MEE 190.4 KL/day dilute stream + 60 KL/day domestic wastewater + 330.6 KL/day MEE condensate i.e. total 581 KL/day treated in ETP & discharge in to CETP Sarigam.

### Trade Effluent

3.5 The quality of industrial effluent shall confirm to the following standards: (Whichever is applicable)

| PARAMETERS                     | CETP inlet Norms |
|--------------------------------|------------------|
| pH                             | 6.5 to 8.5       |
| Temperature                    | 40° C            |
| Colour (pt.co. scale) in units | 100 units        |
| Suspended Solids               | 100 mg/l         |
| Oil and Grease                 | 10 mg/l          |
| BOD ( 3 days at 27° C)         | 400 mg/l         |
| COD                            | 1000 mg/l        |
| Chlorides                      | 600 mg/l         |
| Sulphate                       | 1000 mg/l        |
| Ammonical Nitrogen             | 50 mg/l          |
| Phenolic Compounds             | 1 mg/l           |
| Arsenic                        | 0.2 mg/l         |
| Total Chromium                 | 2 mg/l           |
| Hexavelent Chromium            | 0.1 mg/l         |
| Copper                         | 3 mg/l           |
| Lead                           | 0.1 mg/l         |
| Mercury                        | 0.01 mg/l        |
| Nickel                         | 3 mg/l           |
| Zinc                           | 5 mg/l           |
| Cadmium                        | 2 mg/l           |
| Fix Dissolved Solids           | 2100 mg/l        |

- All efforts shall be made to remove colour & unpleasant odour as far as practicable.
- 3.6 The final treated effluent confirming to the above standards shall be discharged into CETP, Sarigam for further treatment and disposal.

- 3.7 The applicant shall make the arrangement for holding the effluent for 48 hrs. in case of failure of / non operation of CETP, Sarigam Clean Initiative.
- 3.8 Industry shall provide fixed pipelines network with flow meter for conveyance of treated effluent & maintain records in this regard.
- 3.9 The GIDC drainage connection given by the GIDC for discharge of industrial effluent shall be disconnected & the outlet shall be sealed.
- 3.10 Domestic waste water shall be disposed off through septic tank/soak pit system.
- 3.11 Disposal system for storm water shall be provided separately. In no circumstances storm water shall be mixed with the industrial effluent.

#### 4. CONDITIONS UNDER AIR ACT 1981:

- 4.1 Following shall be used as fuel in Melting Furnace and Annealing Furnace respectively:

| Sr. No. | Fuel        | Quantity             |
|---------|-------------|----------------------|
| 1       | Natural Gas | 2500 SCM/Hr (Approx) |
| 2       | LDO         | 2 Kl/Hr              |
| 3       | Natural Gas | 1000 SCM/Hr          |
| 4       | HSD         | 6 Kl/Day             |

- 4.2 The applicant shall install & operate air pollution control system efficiently in order to achieve prescribed norms.
- 4.3 The flue gas emission through stack attached to stack shall conform to the following standards:

| Stack No. | Stack attached to                      | Stack height Meter | APCM | Parameter                                       | Permissible Limit      |
|-----------|--|--------------------|------|---|------------------------|
| 1         | Boiler<br>3Nos.                        | 50                 | --   |   |                        |
| 2         | D. G. Set --<br>01 Nos.<br>(1000KVA)   | 12                 | --   | PM  | 150 mg/Nm <sup>3</sup> |
| 3         | D. G. Set --<br>2Nos.<br>(500KVA)      | 12                 | --   | SO <sub>2</sub><br>NO <sub>x</sub>              | 100 ppm<br>50 ppm      |
| 4         | D. G. Set --<br>01 Nos.<br>(200KVA)    | 12                 | --   |   |                        |
| 5         | Liquid and<br>Gas<br>Incinerator<br>01 | 52                 | --   | PM<br>SO <sub>2</sub><br>NO <sub>x</sub><br>HCL | 50<br>200<br>400<br>50 |
| 6         |  |                    |      |   |                        |

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# GUJARAT POLLUTION CONTROL BOARD

PARYAVARAN BHAVAN, SECTOR 10-A,

GANDHINAGAR - 382010,

(T) 079-23232152



|  |                           |                      |
|--|---------------------------|----------------------|
| Solid Incinerator<br>Incinerator<br>03 | CO                        | 100                  |
|  | Total Organic Carbon      | 20                   |
|  | Total Dioxins and furans  | 0.2 mg               |
|  | Sb+As+Pb+Cr+CO+Cu+Mn+Ni+V | TEQ/ Nm <sup>3</sup> |
|  |                           | 1.5                  |

4.4 The process emission through Pickling Section shall Conform to the following standards:

| Sr. No. | Plant  | Stack attached to                    | Stack height Mtr. | APCM                        | Parameter                                | Permissible limit, Mg/nm <sup>3</sup> | Remarks                               |
|---------|--|--------------------------------------|-------------------|-----------------------------|--|---------------------------------------|---------------------------------------|
| 1       | <b>GROUP A</b>                                 |                                      |                   |                             |  |                                       |                                       |
|         | Mancozeb                                       | 1) Mancozeb reactor – 01 Nos- 20 KL  | 30                | Air Blower/<br>Air Ventury  | CS <sub>2</sub><br>PM<br>SO <sub>2</sub> | 180<br>50<br>40                       | Either or combination of the products |
|         | Mancozeb + Maneb                               | 2) Maneb reactor 01 Nos- 20 KL       |                   |                             |  |                                       |                                       |
|         | Mancozeb + Zineb                               | 3) Zineb reactor Nos- 20 KL          |                   |                             |  |                                       |                                       |
|         | Mancozeb + Propineb                            | 4) Propineb Reactor – 01 Nos – 14 KL |                   |                             |  |                                       |                                       |
|         |  | 5) Spray Dryer - 3 Nos.              | 30                | Bag filter / Water Scrubber |  |                                       |                                       |
| 2       | <b>GROUP B</b>                                 |                                      |                   |                             |  |                                       |                                       |
|         | Diethyl Thiophosphoryl Chloride (DETC) or DMTC | Reactor-01 Nos –10 KL                | 20                | Alkali scrubber             | HCl                                      | 20                                    | Either or combination of the products |
|         | Diafenthuron (Tech.)                           | Reactor -01 Nos – 6.3 KL             | 20                | Alkali scrubber             | HCl                                      | 20                                    |                                       |
|         | Thiamethoxm                                    | Reactor -01 Nos – 6.3 KL             | No stack          |                             |  |                                       |                                       |
|         | Pymetrozine                                    | Reactor – 01 Nos – 6.3 KL            | 20                | Alkali scrubber             | HCl                                      | 20                                    |                                       |
|         | Diflubenzuro                                   | Reactor –                            |                   |                             |  |                                       |                                       |

|          |                                |  |    |   |            |         |   |
|----------|--------------------------------|--|----|---|------------|---------|---|
|          | n                              | 01 Nos --<br>6.3 KL.   | 20 | Alkali<br>scrubber  | HCl        | 20      |   |
| <b>3</b> | <b>GROUP C</b>                 |  |    |   |            |         |   |
|          | DMTC<br>Amide                  | Reactor -01<br>Nos - 10<br>KL                                    | 20 | Acidic<br>scrubber  | NH3        | 30      |   |
| <b>4</b> | <b>GROUP D</b>                 |  |    |   |            |         |   |
|          | Glyphosate<br>(Tech.)          | Reactor - 2<br>nos -10 KL<br>each                                | 20 | 1st Scrubber<br>Water<br>scrubber<br>2nd with<br>Acid Media                         | NH3        | 30      | Either or<br>combinati<br>on of the<br>products |
|          | PMIDA                          | Reactor -01<br>Nos - 10KL  | 20 | Alkali<br>scrubber  | HCl        | 20      |   |
| <b>5</b> | <b>GROUP E</b>                 |  |    |   |            |         |   |
|          | Chlorpyriphs<br>(Tech.)        | HTCP<br>Reactor -01<br>Nos-6.0 KL                                | 20 | Two<br>scrubber in<br>series-water<br>scrubber &<br>alkali<br>scrubber              | HCl        | 20      |   |
| <b>6</b> | <b>GROUP F</b>                 |  |    |   |            |         |   |
|          | Acephate<br>(Tech.)            | Ammonia<br>solution<br>preparation<br>reactor - 01<br>Nos -04 KL | 20 | 1 <sup>st</sup> Scrubber<br>Water<br>scrubber 2 <sup>nd</sup><br>with Acid<br>Media | NH3        | 30      |   |
|          |                                | Acephate<br>Packing<br>Area                                      | 12 | Water<br>Scrubber   | Odour      | Nil     | --  |
| <b>7</b> | <b>GROUP G</b>                 |  |    |   |            |         |   |
|          | Monocrotoph<br>os (Tech)<br>OR | Ch orinatin<br>Reactor -01<br>Nos -- 6.3<br>KL and               | 20 | Two<br>scrubber in<br>series-water<br>scrubber &<br>alkali<br>scrubber              | HCl<br>Cl2 | 20<br>9 | Either or<br>combinati<br>on of the<br>products |
|          | Dicrotophos<br>(Tech.)         | Neutralizer<br>Reactor -01<br>nos. -12 KL                        |    |   |            |         |   |
|          | <b>GROUP H</b>                 |  |    |   |            |         |   |
|          | DDVP                           | Gas to<br>Incinerator<br>- 01                                    |    | --  | CH3Cl      | --      |   |
| <b>8</b> | <b>GROUP I</b>                 |  |    |   |            |         |   |
|          | Phosphorous                    | PC 3 Plant   | 11 |   |            |         |   |

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# GUJARAT POLLUTION CONTROL BOARD

PARYAVARAN BHAVAN, SECTOR 10-A,

GANDHINAGAR - 382010,

(T) 079-23232152



|    |  |   |              |  |  |               |                                       |                                       |
|----|--|---|--------------|--|--|---------------|---------------------------------------|---------------------------------------|
|    | Trichloride (PCl <sub>3</sub> )                                    | reactor & Storage tank  |              | Alkali Scrubber  | HCl<br>Cl <sub>2</sub><br>PCl <sub>3</sub> | 20<br>9<br>9  |                                       |                                       |
| 9  | <b>GROUP J</b>   |   |              |  |  |               |                                       |                                       |
|    | Trimethyl Phosphite (TMP)<br><b>OR</b><br>Triethyl Phosphite (TEP) | 1) TMP/TEP plant reactor – 01 Nos – 3 KL<br>2) TMP/TEP products storage tanks – 02 Nos -40 KL | 20<br><br>11 | 1st Scrubber Water scrubber<br>2nd with<br><br>Acid Media Acid scrubber/Carbon tower | NH <sub>3</sub><br><br>Odor                | 30<br><br>Nil | Either or combination of the products |                                       |
| 10 | <b>GROUP K</b>   |   |              |  |  |               |                                       |                                       |
|    | Phosphorous Sulphochloride (PSCl <sub>3</sub> )                    | PSCl <sub>3</sub> plant reactor – 01 Nos – 6.3 KL and storagetank 01Nos10KL                   | 22           | Alkali Scrubber  | HCL<br>PCI3                                | 20<br>9       |                                       |                                       |
| 11 | <b>GROUP N</b>   |   |              |  |  |               |                                       |                                       |
|    | 2-(4-Hydroxy phenoxy) Propionic acid                               | Reactor –01 Nos – 6.3 KL  |              | No process stack   |  |               |                                       | Either or combination of the products |
|    | 2,3-Difluoro-5-chloro pyridine                                     | Reactor –01 Nos – 6.3 KL  |              | No process stack   |  |               |                                       |                                       |
|    | Clodinafop Propargyl   | Reactor –01 Nos – 6.3 KL  |              | No process stack   |  |               |                                       |                                       |
|    | Pyrazosulfuron Ethyl   | Pyrazosulfuron Ethyl reactor  | 20           | Alkali Scrubber  | HCl  | 20            |                                       |                                       |
|    | Pretilachlor   | Reactor –01 Nos – 6.3 KL  |              | No process stack   |  |               |                                       |                                       |
|    | Bispyribac Sodium  | Reactor – 01 Nos – 6.3 KL   |              | No process stack   |  |               |                                       |                                       |
|    | Azoxystrobin   | Reactor – 01 Nos – 6.3 KL   |              | No process stack   |  |               |                                       |                                       |

|           |   |   |      |                               |            |         |   |
|-----------|---|---|------|-------------------------------|------------|---------|---|
|           | Boscalid  | Reactor –<br>01 Nos –6.3<br>KL              | 20   | Alkali<br>Scrubber            | HCl        | 20      |   |
|           | Metalaxyl   | Metalaxyl<br>Reactor –<br>01 Nos –6KL       | 20   | Alkali<br>Scrubber            | HCl        | 20      |   |
| <b>13</b> | <b>GROUP O</b>  |   |      |                               |            |         |   |
|           | 5- amino-3-<br>cyano-1-(2,6-<br>dichloro-4-<br>trifluoro<br>methyl<br>phenyl)<br>pyrazole | Reactor –01<br>Nos – 6.3<br>KL              |      | No process stack              |            |         | Either or<br>combinati<br>on of the<br>products |
|           | Fipronil  | Fipronil<br>reactor – 01<br>Nos – 6.3<br>KL | 20   | Alkali<br>Scrubber            | HCl        | 20      |   |
|           | Emmamectin<br>Benzoate  | Reactor –01<br>Nos – 6.3<br>KL              |      | No process stack              |            |         |   |
|           | Difenoconazo<br>le  | Reactor –01<br>Nos – 6.3<br>KL              |      | No process stack              |            |         |   |
|           | Triazophos  | Reactor –01<br>Nos – 6.3<br>KL              |      | No process stack              |            |         |   |
|           | Glufosinate<br>Ammonium<br>Salt   | Reactor –01<br>Nos – 6.3<br>KL              |      | No process stack              |            |         |   |
|           | Metribuzin  | Reactor –01<br>Nos – 6.3<br>KL              |      | No process stack              |            |         |   |
| <b>14</b> | NH4Cl   | NH4Cl<br>Storage<br>Tank                    | 11   | Acid<br>Scrubber              |            |         |   |
| <b>15</b> | Solvent<br>Exhaust  | All<br>common<br>vents                      | 26   | Carbon<br>Absorption<br>Tower | Solvent    |         |   |
| <b>16</b> | HCl Storage<br>Tank   | HCl Storage<br>Tank – 01<br>Nos – 20<br>KL  | 11   | Alkali<br>Scrubber            | HCl<br>Cl2 | 20<br>9 |   |
| <b>17</b> | Chlorine  | Chlorine                                    | 13.5 | Alkali                        | Cl2        | 9       |   |

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# GUJARAT POLLUTION CONTROL BOARD

PARYAVARAN BHAVAN, SECTOR 10-A,

GANDHINAGAR - 382010,

(T) 079-23232152



|    | Shed                             | Shed - 01.<br>Nos                                 |    | Scrubber                |                  |                  |  |
|----|----------------------------------|---|----|-------------------------|------------------|------------------|--|
| 18 | Drum Filling Station             | Drum Filling Station - 01 Nos                     | 11 | Alkali Scrubber         | Odor             |                  |  |
| 19 | Sodium Sulphate recovery         | Stack attached to Dryer                           | 20 | Bag filter              | PM               | 150              |  |
| 20 | Ammonium Chloride recovery       | Stack attached to Dryer                           | 20 | Bag filter              | PM               | 150              |  |
| 21 | Quippo (1.364 MW)                | Stack attached to Power plant                     | 45 | ---                     | PM<br>SO2<br>NOX | 150<br>100<br>50 |  |
| 22 | Incinerators - 03 Nos - 2 Stacks | 1 Gas Waste,<br>1 Liquid Waste &<br>1 Solid Waste | 52 | Ventury Alkali Scrubber | PM<br>SO2<br>NOX | 50<br>200<br>400 |  |

4.5 Ambient air quality within the premises of the industry shall conform to the following standards:-

| PARAMETERS                                   | PERMISSIBLE LIMIT           |                              |
|--|-----------------------------|------------------------------|
|  | Annual                      | 24 Hrs Average               |
| Particulate Matter-10 (PM <sub>10</sub> )    | 60 Microgram/m <sup>3</sup> | 100 Microgram/m <sup>3</sup> |
| Particulate Matter- 2.5 (PM <sub>2.5</sub> ) | 40 Microgram/m <sup>3</sup> | 60 Microgram/m <sup>3</sup>  |
| SO <sub>2</sub>                              | 50 Microgram/m <sup>3</sup> | 80 Microgram/m <sup>3</sup>  |
| NO <sub>x</sub>                              | 40 Microgram/m <sup>3</sup> | 80 Microgram/m <sup>3</sup>  |

**5. AUTHORIZATION UNDER THE HAZARDOUS AND OTHER WASTES (MANAGEMENT AND TRANSBOUNDARY MOVEMENT) RULES, 2016 SHALL BE AMENDED AS;**

5.1 M/s. **Coromandel International Limited**, is hereby granted an authorization to operate facility for following hazardous wastes on the premises situated at **Plot No. 2102, 2104/1, 735 & 2112/2113, GIDC Sarigam, Tal. Umbergaon, Dist. Valsad - 396155.**

| Sr. No. | Waste  | Schedule & Cat. | Quantity                            | Mode of disposal   |
|---------|--|-----------------|-------------------------------------|--|
| 1       | FTP Sludge                                     | I-35.3          | 2640<br>MT/Year                     | Collection, storage, transportation, disposal at TSDF site or for co-processing.   |
| 2       | Discarded Container/bags                       | I-33.3          | 24000<br>Nos./Year                  | Collection, storage, decontamination, storage, disposal by selling to GPCB approved re conditioners disposed through common GPCB approved decontamination facility.  |
| 3       | Oil & Grease skimming residue                  | I-36.4          | 32.40<br>MT/Year                    | Collection, storage, transportation, disposal at common incinerator facility or co-processing/ Preprocessing.  |
| 4       | Chemical Sludge containing residue pesticides  | I-29.2          | 2145<br>MT/Year                     | Collection, storage, transportation, disposal at common hazardous waste incinerator facility or co-processing/Preprocessing.   |
| 5       | Used Oil                                       | I-5.1           | 0.3<br>MT/Year                      | Collection, storage, transportation, disposal by selling to registered recyclers.  |
| 6       | Spent carbon                                   | I-38.2          | 257.4<br>MT/Year                    | Collection, storage, transportation, disposal at common incinerator facility or for co-processing/ Preprocessing.  |
| 7       | Ash from incinerator                           | I-37.2          | 4755<br>MT/Year                     | Collection, storage, transportation, disposal at TSDF site   |
| 8       | Sludge from wet scrubber                       | I-37.1          | 0.240<br>MT/Year                    | Collection, storage, transportation, disposal at common incinerator facility TSDF site & for co-processing.  |
| 9       | Spent HCl 30%<br>Acetic Acid 30%               | I-29.6          | 24588<br>MT/Year<br>7000<br>MT/Year | Collection, storage, Transportation, Reuse, or disposal by in-house utilization.   |
| 10      | Organic residue                                | I-29.1          | 2032<br>MT/Year                     | Collection, storage, transportation, disposal at common incinerator facility or for co-processing/Preprocessing.   |
| 11      | Salts from MEE                                 | I-37.3          | 4570.44<br>MT/Year                  | Collection, storage, transportation, disposal at common incinerator facility TSDF site.  |
| 12      | Spent solvents i.e. MDC, EDC, EA, CPN etc.     | I-29.4          | 1995<br>MT/Year                     | Collection, storage, transportation, disposal by selling to actual end user who have valid permission under Rule-9 of hazardous waste and other waste (M) and (TMB) rule-2016 or Co-processing/Preprocessing |
| 13      | Date expired and off-specification on residues | I-29.3          | 50 MT/Year                          | Collection, storage, transportation, disposal through common incineration facilities.  |

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**GUJARAT POLLUTION CONTROL BOARD**

PARYAVARAN BHAVAN, SECTOR 10-A,

GANDHINAGAR - 382010,

(T) 079-23232152

|    |   |        |               |  |
|----|---|--------|---------------|--|
| 14 | Ammonium Chloride powder (NH <sub>4</sub> Cl) (MEE Salt)                        | I-37.3 | 13398 MT/Year | Collection, storage, Transportation, disposal at Common TSDF Site. |
| 15 | Sodium Sulphate (Na <sub>2</sub> So <sub>4</sub> ) (MEE Salt)                   | I-37.3 | 19779 MT/Year | Collection, storage, Transportation, disposal at Common TSDF Site. |
| 16 | Ammonium Sulphate ((NH <sub>4</sub> ) <sub>2</sub> SO <sub>4</sub> ) (MEE Salt) | I-37.3 | 8370 MT/Year  | Collection, storage, Transportation, disposal at Common TSDF Site. |

5.2 The authorization shall be valid up to **30/09/2026**.

5.3 The authorization is subject to the conditions stated below and such other conditions as may be specified in the rules form time to time under the Environmental (Protection) Act-1986.

**5. GENERAL CONDITIONS UNDER HAZARDOUS AND OTHER WASTES (MANAGEMENT & TRANSBOUNDARY MOVEMENT) RULES-2016.**

5.1 The Authorized person shall comply with the provisions of the Environment (Protection) Act, 1986, and the rules made there under.

5.2 The Authorization or its renewal shall be produced for inspection at the request of an officer Authorized by the State Pollution Control Board.

5.3 The person Authorized shall not rent, lend, sell, transfer or otherwise transport the hazardous and other wastes except what is permitted through this authorization.

5.4 Any unauthorized change in personnel, equipment or working conditions as mentioned in the application by the person authorized shall constitute a breach of his authorization.

5.5 The person authorized shall implement Emergency Response Procedure (ERP) for which this authorization is being granted considering all site specific possible scenarios such as spillages, leakages, fire etc. and their possible impacts and also carry out mock drill in this regard at regular interval of time:

5.6 The person authorized shall comply with the provisions outlined in the Central Pollution Control Board guidelines on "Implementing Liabilities for Environmental Damages due to Handling and Disposal of Hazardous Waste and Penalty"

5.7 It is the duty of the authorized person to take prior permission of the State Pollution Control Board to close down the facility.

5.8 The imported hazardous and other wastes shall be fully insured for transit as well as for any accidental occurrence and its clean-up operation.

5.9 The record of consumption and fate of the imported hazardous and other wastes shall be maintained.

5.10 The hazardous and other waste which gets generated during recycling or reuse or recovery or pre-processing or utilization of imported hazardous or other wastes shall be treated and disposed of as per specific conditions of authorization.

5.11 The importer or exporter shall bear the cost of import or export and mitigation of damages if any

- 5.12 An application for the renewal of an authorization shall be made as laid down under these Rules.
- 5.13 Any other conditions for compliance as per the Guidelines issued by the Ministry of Environment, Forest and Climate Change or Central Pollution Control Board from time to time.
- 5.14 Annual return shall be filed by June 30th for the period ensuring 31st March of the year.
6. **SPECIFIC CONDITIONS (WHICHEVER IS APPLICABLE)**
- 6.1 The authorized actual user of hazardous and other wastes shall maintain records of hazardous and other wastes purchased in a passbook issued by the State Pollution Control Board along with the authorization.
- 6.2 Handing over of the hazardous and other wastes to the authorized actual user shall be only after making the entry into the passbook of the actual user.
- 6.3 In case of renewal of authorization, a self-certified compliance report in respect of effluent, emission standards and the conditions specified in the authorization for hazardous and other wastes shall be submitted to SPCB.
- 6.4 The occupier of the facility shall comply Standard operating procedure/ guidelines published by MoEF&CC or CPCB or GPCB from time to time.
- 6.5 Unit shall comply provisions of E-Waste (Management) Rules, 2016.

For and on behalf of  
Gujarat Pollution Control Board

(R. B. Trivedi)

Environment Engineer

No: GPCB/ SRG-CCA-229(42)/ID 24285/ 754869

Date: 03/20/2023

ISSUED TO:

M/s. Coromandel International Limited.  
Plot No. 2102, 2104/1, 733 & 2112/2113,  
GIDC Sarigam,  
Tal. Umbergaon,  
Dist. Valsad - 396155

**NET Payment Receipt****PCB ID: 24285-Coromandel International Limited**

Address : 2102, 2104/1,735,&amp;2112/2113, SARIGAM GIDC ESTATE, SARIGAM ,, -, SARIGAM , Sarigam Pin : 396155

**Application: 1911371(IEC)-dd/MM/yyyy**

Payment Id           **556734**  
Payment Date       **29/07/2024**  
Paid Amount        **1170000**  
Bank Details        **SBI-CHQ6442533**  
Transaction No     **ZSBI2213239970**  
Status               **Success**  
Remarks            **PGS10001-Success**  
Referance No       **1800634-1911371**  
Type                 **IEC**  
MIS Date            **30/07/2024**  
**Date :**   06/08/2024